

(c) whether law courts have granted orders of injunction and stay in such matters for various irregularities against the Union of India and others; and

(d) if so, the facts and details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) The Directorate of Defence Estates, Central Command has not granted lease of Defence land in the past three years. Ministry of Defence have, however, granted lease of Defence land in the Central Command in three cases, namely,

(1) land measuring 10450 Sq.ft in Kanpur Cantt to the Indian National Defence Workers Federation (INDWF);

(2) land measuring 9548 Sq. ft. to Mankameshwar Mahadev Mandir, Yamuna Bank Road, Allahabad.

(3) land measuring 25252.406 Sq. mtrs to N.V Gadgil National Society, Meerut Cantt.

(b) No irregularity in respect of environmental aspect has been committed while granting lease in these cases.

(c) and (d). In the case of lease of land to INDWF, there has been a Court Order to maintain Status-quo.

#### Malaria Eradication Programme

1299. SHRIMATI VASUNDHARA RAJE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government propose to adopt new strategy to eradicate Malaria;

(b) if so, the details thereof; and

(c) the name of the States where the new strategy is proposed to be adopted to eradicate Malaria?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (c). The National Malaria Eradication Programme (NMEP) is implemented throughout the country on 50:50 cost sharing basis except in the North East and the U.Ts without legislature where it is 100% centrally assisted. The Central Assistance is essentially in kind. The steps taken to control Malaria under the NMEP in the country include :-

- early detection and prompt treatment of Malaria Cases;
- vector control through effective use of insecticide to interrupt transmission;
- anti-larval measures to eliminate most to breeding source;
- intensification of Health Education activities to create Public awareness and participation in anti-Malaria Programme.

- community involvement in Malaria Control activities.

Besides, for the purpose of intensification of Malaria Control activities in some tribal/backward areas with high malaria endemicity a Malaria Control Project for obtaining external assistance is currently under formulation.

[Translation]

#### Damage of N.H. No. 11

1300. SHRI BHAGWAN SHANKAR HAWAT : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether Agra-Jaipur National Highway No. 11 between Agra-Fatehpur Sikri was damaged by the floods during rainy season;

(b) if so, the extent of damage caused and the expenditure likely to be incurred thereon;

(c) whether the said road was breached near village Mahua for draining out the flood waters;

(d) if so, the details of loss incurred in this regard;

(e) whether even before the floods there was a proposal for the construction of culvert at the site where road had breached;

(f) if so, the details of the construction plan;

(g) if not, whether the said proposal was sent by the State Government for clearance;

(h) if so, the time by which the decision is likely to be taken in this regard;

(i) whether any proposal for the repair of road between Agra and Fatehpur Sikri is under consideration; and

(j) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) to (j). The National Highway No. 11 between Agra and Fatehpur Sikri was damaged by the floods during the rainy season and the road was out near village Mahua at Km. 18 to drain flood waters. The road has been restored for thorough traffic. There is a proposal to construct a high level bridge at the location and is under investigation. Detailed proposals for restoration are awaited.

[English]

#### Deaths of Children in Tribal Areas

1301. SHRI JANG BAHADUR SINGH PATEL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of children in the tribal areas died because of malnutrition and lack of safe drinking water during the last three years; and

(b) the steps taken to check such deaths?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b). Information is being collected and will be laid on the table of the Sabha.

[Translation]

#### Reservation Facilities in Central Universities

1302. SHRI RAMASHRAYA PRASAD SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the reservation facility for other backward classes in the appointment of teaching and non-teaching staff in Central Universities of the country is being provided as per the recommendations of Mandal Commission;

(b) if so, the details of reservation facility being provided in Delhi University and Jawaharlal Nehru University and the time from which this facility is being provided; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) :

(a) According to the University Grants Commission, Central Universities and Deemed Universities have been advised to implement the orders of the Government of India regarding reservation for Other Backward Classes in Civil Posts and Service and introduction of 200-Point Roster. However, the question of providing reservation for OBCs in teaching posts is under consideration of the University Grants Commission.

(b) and (c). Jawaharlal Nehru University has informed that they are implementing the reservation policy for Other Backward Classes w.e.f. 8.9.1993 in respect of posts comparable to Groups C and D in the Government. The Executive Council of the University in its last meeting has approved in principle the implementation of Reservation Policy for posts equivalent to Groups A & B in the Government. The Council has also authorised the Vice-Chancellor to set up a Committee to work out the modalities for implementation of the decisions.

The information from University of Delhi is being collected and shall be laid on the Table of the Sabha.

[English]

#### Construction of Barak Dam

1303. SHRI DWARAKA NATH DAS : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Government are aware that the construction of "Barak Dam" of Southern Assam has been pending for a long time;

(b) the measures taken to construct the same; and

(c) the reasons of such inordinate delay?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) Yes, Sir.

(b) and (c). Technical clearance subject to certain conditions was granted to Ti-paimukh Dam Project (Barak Dam) during August, 1995. Project is held up in the absence of agreement amongst the State of Assam, Mizoram and Manipur.

#### Allocation of Funds for ASI

1304. SHRI RAMESH CHENNITHALA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the funds allocated to the Archaeological Survey of India annually for the last five years with year-wise break-up;

(b) the percentage of the allotted funds spent on excavations;

(c) the details of excavatory work done by ASI during the past five years in the Southern region of the country;

(d) whether there is any proposal to restructure the set up in ASI; and

(e) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a)

Year	Funds allocated (In Crores)
1991-92	32.03
1992-93	38.80
1993-94	44.29
1994-95	46.00
1995-96	51.35
(b) Year	Percentage
1991-92	6.59%
1992-93	6.76%
1993-94	5.51%
1994-95	6.39%
1995-96	5.26%

(c) Details given in the enclosed statement.

(d) and (e). In 1996, a new Circle Office of the Archaeological Survey of India has been set up at Dharwar, Karnataka. Circle office for Thiruvananthapuram has also been approved.